

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 237 OF 2019

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**DCM Textiles ... Appellant(s)
Versus
Dakshin Haryana Bijli Vitran Nigam Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Fanish K. Jain
Mr. Deepanshu Garg

Counsel for the Respondent (s): Ms. Shruti Awasthi
Mr. Krishna Dayama for R-1 & R-3

ORDER

Finally, four weeks' time is granted to file reply i.e. on or before 30.10.2019 after serving advance copy on the other side, failing which, it shall be taken as nil.

List the matter on **18.12.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj